

14.24 hrs.

APPROPRIATION (RAILWAYS) NO. 4 BILL *

[English]

THE SPEAKER : We have to take up the Appropriation Bill relating to this.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purposes of Railways.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purposes of Railways".

The motion was adopted.

SHRI SURESH KALMADI : I introduce** the Bill.

SHRI SURESH KALMADI : Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purposes of Railways be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 1995-96 for the purposes of Railways, be taken into consideration."

The motion was adopted

MR. SPEAKER : The House shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3

MR. SPEAKER : The question is :

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted

Clause 2 and 3 were added to the Bill.

Schedule

((Interruptions))

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): Mr. Speaker, Sir, our delegation had demanded the opening of a regional or zonal office at Patna and a promise was made to that effect., The hon. Prime Minister should make an announcement. Without Patna, No. We lodge our protest. *(Interruptions)*

[English]

MR. SPEAKER : The question is :

"That the Schedule stand part of the Bill."

The motion was adopted

The Schedule was added to the Bill

MR. SPEAKER : The question is :

"That clause 1, the Enacting Formula, and the Long title stand part of the Bill".

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI SURESH KALMADI : I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

14.27 hrs.

PERSONS WITH DISABILITIES (EQUAL OPPORTUNITIES PROTECTION OF RIGHTS AND FULL PARTICIPATION) BILL

[Translation]

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : I beg to move :

"That the Bill to give effect to the Proclamation on the Full Participation and Equality of the people with Disabilities in the Asian and Pacific Region, be taken into consideration."**

[English]

MR. SPEAKER : The question is :

"That the Bill to give effect to the Proclamation on the Full Participation and Equality of the people with Disabilities in the Asian and Pacific Region, be taken into consideration."**

The motion was adopted.

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** Introduced with the recommendations of the President.

** Moved with the recommendations of the Presidents.